



DELHI JUDICIAL ACADEMY
SECTOR-14, DWARKA, NEW DELHI-110078.
Tel. No. 28036506, Fax No.-28036687
Website: www.judicialacademy.nic.in E-mail: dja@nic.in

No. DJA/Admn./Recruitment of R. Asstt./01/2019/ 362.

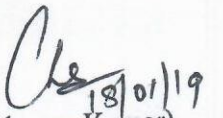
Dated: 18.01.2019

Employment Notice

The Delhi Judicial Academy invites applications for filling up the following existing vacancy for appointment on contract basis:

S. No.	Name of Post	Pay Scale	Number of Post	Recruitment Basis
1.	Research Assistant (Non-Gazetted)	Minimum of the pay scale of Level – 10 of 7th pay commission (i.e. Rs. 56,100) + DA of the respective post.	01	Contract Basis

For further details such as eligibility, qualifications, experience and other terms & conditions of appointment etc. please refer to DJA's website www.judicialacademy.nic.in. The last date for receipt of applications is 20.02.2019.


(Chandrasen Kumar)
Chief Administrative Officer

(Filling up one post of Research Assistant on contract basis)

Research Assistant (01 post), Group 'A' (Non-Gazetted):- The remuneration payable to Research Assistant would be equal to the minimum of the pay scale of Level – 10 of 7th Pay Commission (i.e. Rs. 56,100/-) + DA of the respective post applicable on the date of offer of appointment which will remain fixed for the purpose of calculation of monthly pay till the contract is valid.

a. Eligibility Criteria:-

Doctorate in Law with good academic/research record.

OR

LL.M with good academic/research record.

Note: Educational Qualification and Eligibility Criteria may be relaxed in case of exceptionally outstanding and deserving candidates by the Patron-in-Chief.

- b. Upper Age Limit:-** 40 years for General Category candidates, 43 years for candidates belonging to Other Backward Caste Candidates and 45 years for candidates belonging to Scheduled Caste/Scheduled Tribe categories. The upper age limit for Disabled Persons shall be 50 years for General Category candidates, 53 years for Other Backward Caste Candidates and 55 Years for Scheduled Caste/Scheduled Tribe Candidates.
- c. Period of contract:-** The contract is initially for a period of Six Months or till the regular recruitment of Research Assistant is made by the DJA whichever is earlier. The contract of selected Research Assistant will automatically stand terminated on the completion of contract period. The renewal/or fresh contract is on the sole discretion of the Appointing Authority. The said engagement on contractual basis may be terminated at any time by a month's notice given by either side and without assigning any reason. The DJA, however, reserves the right to terminate the services forthwith or before the expiry of the stipulated period of notice by making payment to him/her of a sum equivalent to the consolidated remuneration for the period of notice or the unexpired portion thereof.
- d. Selection Criteria:-**
- i. The applications may be sent/forwarded to the Director (Admn.), Delhi Judicial Academy alongwith copies of educational qualifications, caste certificate if any, experience certificate and other relevant certificate (duly attested by a Gazetted Officer) clearly mentioning on the envelope "Application for the post of Research Assistant" on or before 20.02.2019 till 5 p.m.
- ii. The applications of the candidates would be shortlisted on the basis of eligibility conditions and thereafter the candidates will be called for interview by the Selection/Expert Committee. The Selection/Expert Committee will select the candidates on the basis of their professional ability.

Ch
18/01/19

Annexure-"1"

APPLICATION FOR THE POST OF RESEARCH ASSISTANT (NON-GAZETTED) ON CONTRACT BASIS

1. Name : _____
2. Father/Spouse Name : _____
3. Date of Birth : _____
4. Gender : _____
5. Permanent Address : _____
City/State : _____
Pin-Code : _____
6. Correspondence Address : _____
City/State : _____
Pin-Code : _____
7. Mobile No. & e-mail ID : _____

Please paste
self attested
photograph here

8. Educational & Professional Qualification (Enclose a separate sheet if space is not enough) :-

S. No.	Name of Examination Passed	Year of passing	Grade/Percentage/CGPA	University/Board/ Institute
1				
2				
3				
4				
5				

9. Details of Research Work done, if any :

10. Details of employment in chronological order (Enclose a separate sheet if space is not enough):

S. No.	Name of department / Office	Post Held	From	To	Scale, Basic Pay & Grade pay	Nature of Duties
1						
2						
3						
4						

11. Nature of present employment : Temporary/Permanent(_____)
12. Whether belongs to SC/ST/OBC/PWD : _____

DECLARATION

(To be written in candidate's handwriting:- "I hereby declared that the information and particulars furnished above are true and correct to the best of my knowledge and belief and nothing has been concealed and I understand that false or inaccurate information in the application will be the basis for rejection/termination":

_____)

Place:

Date:

Signature of the Candidate